

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P./4055/2018**

HALAN BHENGRA

**VS**

THE STATE OF JHARKHAND

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner :- Mr. Manoj Prasad, Advocate

For the State :- APP

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**3/08.09.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 30.09.2021.

**( Sanjay Kumar Dwivedi, J)**

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